

IN THE HON'BLE HIGH COURT OF DELHI

ORIGINAL JURISDICTION

IN THE MATTER OF

MS. AFSHAN JAPANWALA IQBAL & ANR.

V/s

GILLI INDIA LTD. & ANR.

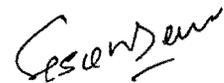
OMP (ENF.) (COMM.) 150/2019

AND

E.A No. 925/2021

SALE NOTICE

1. Tenders /bids are invited for auction of the computers, monitors, wooden almirah, steel almirah, gift boxes, keyboards, safes etc. lying on the premises bearing no. 58, Janpath, First Floor, New Delhi on "As is Where is Whatever there is basis" from the prospective buyers.
(as per list enclosed)
2. Inspection of the above assets will be held on 27th September 2021 between 11:00 A.M to 4:00 P.M. At the time of taking inspection of the aforesaid assets interested buyers are requested to follow the advisory issued by the District Administration of the area in respect of spread of the COVID-19 in the interest of their own wellbeing and in public interest.
3. The auction will be conducted on 4th October 2021 between 3:00 P.M to 4:00 P.M by Mr. Satinder Singh Premi, Local Commissioner appointed by the Hon'ble Delhi High Court (vide order dated 11.02.2021 at site.
4. For Participation in the bidding process the bidder have to deposit 10% of the quoted amount as EMD before process of bidding started. Successful bidder have to deposit remaining 90% of the quoted amount on or before 11.10.2021.
5. This sale is subject to confirmation by the Hon'ble High Court of Delhi.



(Satinder Pal Singh Premi)

Local Commissioner

Appointed by Delhi High Court

Mob. No. 9910390959

Dated- 15.09.2021

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IN THE HIGH COURT OF DELHI
OMP (ENF.) (COMM.) 150 of 2019

IN THE MATTER OF:

MS. AFSHAN JAPANWALA IQBAL & ANR. Decree Holders

Versus

M/s GILLI INDIA LTD. & ANR. Judgement Debtors

LIST OF ITEMS FOUND AT THE PREMISES BEARING NO.
58 JANPATH, FIRST FLOOR, NEW DELHI

The following list of items of fixtures and fittings is arrived at after deducting the list of assets handed over to the Judgement Debtor No.1 Company by the Decree Holders at the time of handing over possession to the Judgement Debtors as per Annexure A to the Lease Deed dated 27th April 2015.

1.	Particulars	Quantity
✓1.	Chairs	23 ✓
✓2.	Sofa	1 ✓
✓3.	Printers	12 ✓
4.	UPS	4 ✓
✓5.	Landlines Phones	14 ✓
✓6.	Desktop Computer	1 ✓
7.	Monitors	10 ✓
8.	Keyboards	7 ✓
9.	CPU	9 ✓
10.	Remote	1 ✓
11.	Wall Clock	1 ✓
12.	Attendance Machine	1 ✓
13.	Tables	3 ✓

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14.	Mouse	2	✓
15.	Card Swapping Machines	3	✓
16.	Routers	4	✓
17.	Drawer	1	✓
18.	Wooden Almirah	2	✓
19.	Packaging Materials Boxes	28	
20.	Safes Big -4, Safes Small-10	14	
21.	Steel Almirah	1	✓
22.	Laptops	8	✓
23.	Laptop batteries	2	✓
✓ 24.	Small Weighting Machine	1	✓
25.	Corrugated Boxes consisting of scrap, Wire, Lights etc.	25	✓
26.	Gift Boxes	10	✓

✓
A. K. S. /
18/02/2024

S. S. S. /
18.2.21

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T. S. S.